

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.156 of 2016 (SZ)**

Human Rights & Consumer Protection Cell Trust,
Rep. By its Managing Trustee,
Sri Thakur Rajkumar Singh,
Telangana State

..... Applicant

Vs

The State of Telangana
Rep. By its Chief Secretary,
Telangana State, Hyderabad
& Others

..... Respondents

REPORT FILED BY THE 1ST RESPONDENT

1. I humbly submit that, the applicant in OA No.156 of 2016 (SZ) in IA No.38/2019 of National Green Tribunal, Southern Zone, Chennai filed by Human Rights & Consumer Protection Cell Trust, regarding the encroachments made into the water bodies in Ameenpur village of Telangana state. According to the applicant, there exists nearly 13 water bodies in that village and 20 water bodies in the catchment area of these water bodies have encroached in large scale by the developers and constructions have come up either reducing the width of the water body or filling up the water body in an illegal manner.

2. The National Green Tribunal Southern Zone, Chennai in its Orders dated 18.12.2019, O.A.No.156 of 2016 (SZ) and I.A. No.38 of 2019 (SZ) has directed me to look into the matter and ascertain as to whether the water bodies in the State especially the water bodies in the Ameenpur village of Telangana have been notified and whether FTL in respect of the same have been fixed and encroachments identified if any action taken in this regard.

3. I examined the judgment in detail and constituted a Committee with the following members to examine the encroachment made in Ameenpur Village and nearby water bodies as directed by National Green Tribunal in its order dated 18-12-2019.


**Chief Secretary
Govt. of Telanagana
Hyderabad-500 063.**

- 1 District Collector, Sangareddy
 - 2 Commissioner, Hyderabad Metropolitan Development Authority.
 - 3 Chief Engineer, Minor Irrigation (K.B), Hyderabad.
4. The Committee has verified the tanks and submitted their report. The action taken on the orders of the Hon'ble NGT is under

Point No.1: Whether the FTL has been fixed for the water bodies:

FTL survey of all the 14 water bodies in Ameenpur Village is completed and fixed the FTL points.

Point No.2: Whether any Buffer Zone of the water body fixed from the FTL to declare that as Non-Development zone:

The FTL boundary and corresponding buffer zone boundary is fixed for all the water bodies and clearly marked with geo coordinates in the FTL maps as per the conditions stipulated under G.O.Ms.No 168 of MA&UD Department,

Dated: 07-04-2012 and accordingly cadastral maps of all the water bodies are prepared.

Point No.3: Whether all the water bodies were inventorized and notified under the Wetlands (Conservation and Management) Rules, 2017:

All the fourteen (14) water bodies in Ameenpur village have been inventorized. Further it is submitted that the human made water bodies / tanks does not come under wet lands as per part II section 3 (i) of wetlands (Conversasion and Management) rules 2017.

Point No.4: Whether there exists any encroachments and if so what steps taken by the authorities to remove the same:

Teams comprising of Revenue, Municipal and Irrigation officials have conducted joint inspection and identified total 881 illegal constructions in 12 water bodies and no encroachments found in 2 water bodies (i.e.KummariKunta and kuntashikam tanks). Further, notices were prepared for 561 such constructions under


Chief Secretary
 Govt. of Telanagana
 Hyderabad-500 063.

section 23 of Telangana Water, Land and Trees Act 2002 and for the remaining 320 notices are to be prepared, since the names and address of the encroachers are not readily identified due to the effect of COVID-19 and other issues.

Point No.5: *What are the steps taken to prevent further encroachments of the water bodies and restoration of the water bodies which has been recovered?*

The identification of encroachments and enumeration of structures falling under FTL and Buffer zone of 14 water bodies are completed. Further the protection works to safeguard the lakes by providing fencing along the FTL is being taken up.

The Lake Protection Committee Meeting was conducted and formed vigilant teams comprising of members from Revenue, Irrigation, Municipality, HMDA and Police Departments to safeguard and to protect the water bodies. Tahsildars appointed 'Point Person' for each water body under their jurisdiction who will have a constant watch over the water body to prevent encroachments in the water body area. Further it is decided to erect sign boards at every water body mentioning the name and phone number of the "Point Person" so that any person can inform the "Point Person" regarding encroachment. Further, the Girdawar of the Mandal concerned is made the Supervisory Officer for the Point Persons appointed.

Disciplinary proceedings have also been initiated against Sri. B. Devadas, Panchayat Secretary, GP Ameenpur and Smt. B. Vasanthi, Panchayat Secretary, GP Ameenpur and they are kept under suspension for issue of illegal permissions in the surroundings of PeddaCheru, Ameenpur Village. Charge memos were issued to Sri. K. Kashinadh, Panchyath Secretary GP Ameenpur and Sri.P. Somnarayana, Panchayat Secretary GP Ameenpur and enquiry is going on.

Further bund strengthening, repairs to weir etc. works have been taken up for 10 nos of water bodies with a sanction amount of Rs.496.00 Lakhs in Ameenpur village under Mission Kakatiya programme.


Chief Secretary
Govt. of Telanagana
Hyderabad-500 063.

Point No.6: *Is there any dumping garbage and discharge of non-treated sewage or trade effluent into the water bodies and if so what action taken:*

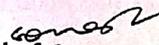
TSPCB Remarks:- As per the information obtained from the concern departments in respect of 14 lakes in Ameenpur (V), Sangareddy District and 5 lakes in the catchment area of the above water bodies, there are sewage discharge into 13 lakes from the surrounding residential areas. Garbage dumping was also observed in 3 lakes. There is no trade effluent discharge into the lakes. (The concerned departments are directed to take necessary action to stop sewerage discharge and garbage dumping).

Point No.7: *While considering the water quality of the water bodies, they should also consider the quantity of the faecal coliform and total coliform as one of the criteria of fixing the standard of water as directed by the Principal Bench of the National Green Tribunal, New Delhi in similar matters and what are the steps taken for treating the water if contaminated to make it potable water as well as irrigation purpose:*

TSPCB Remarks: - As per the CPCB water quality criteria, the standard for Faecal Coliform for bathing purposes is < 500 MPN/ 100 ml (desirable and 2500 Max). The standard for total coliform for drinking water source after conventional treatment is < 500 MPN/ 100 ml.

The CPCB water quality criteria based on designated best use is as follows.

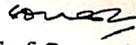
Designated Best Use	Class of Water	Criteria
Drinking water source without conventional treatment but after disinfection	A	1.Total Coliforms OrganismMPN/100 ml shall be 50 or less 2. pH between 6.5 and 8.5 3. Dissolved Oxygen 6mg/l 4. Biochemical Oxygen Demand 5 days 20° C 2mg/l or less


Chief Secretary
Govt. of Telanagana
Hyderabad-500 063.

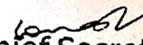
Outdoor bathing (Organised)	B	<ol style="list-style-type: none"> 1. Fecal Coliform MPN/100ml:500 (desirable) and 2500 (Maximum Permissible) 2. Fecal Streptococci MPN/100ml:100 (desirable) and 500 (Maximum Permissible) 3. pH between 6.5 and 8.5 4. Dissolved Oxygen 5mg/l or more 5. Biochemical Oxygen Demand 5 days 20° C 3mg/l or less
Drinking water source after conventional treatment And disinfection	C	<ol style="list-style-type: none"> 1. Total Coliforms Organism MPN/100ml shall be 5000 or less 2. pH between 6 to 9 3. Dissolved Oxygen 4mg/l or more 4. Biochemical Oxygen Demand 5 days 20° C 3mg/l or less.
Propagation of wild life and fisheries	D	<ol style="list-style-type: none"> 1. pH between 6.5 to 8.5 2. Dissolved Oxygen 4mg/l or more 3. Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial cooling, Controlled waste disposal	E	<ol style="list-style-type: none"> 1. pH between 6.0 to 8.5 2. Electrical Conductivity at 25 degree C micro mhos/cm Max.2250 3. Sodium absorption Ratio Max.26 4. Boron Max. 2mg/l
	Below E	Not Meeting A,B,C,D &E Criteria

It is observed from the analysis of the water quality in the above 19 lakes, that Faecal coliform are not present and the total coliform is ranging from 24 to 1600 MPN/100 ml. The BOD is ranging from 2.8 mg/l to 13 mg/l. The DO is ranging from 2.0 mg/l to 6.4 mg/l. (To further improve the water quality, the concerned departments are directed to take necessary steps).

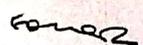
Sl No	Name & address of water body	Latitude and Longitude	Sewage discharges and locations	Value / count of total Coliform and Fecal Coliform in MPN/100 ml
1	UskebaviKunta, Ameenpur (V&M), Sangareddy District.	78°17'43.48"E 78°17'43.48"E	Dense residential area is there in up steam of the UskebaviKunta. Waste water from the residential colonies is joining with the UskebaviKunta.	Total Coliform : 920 Fecal Coliform : Nil
2	PochammaKunta, Near Raghavendra Colony, Phase - I, Ameenpur (V&M),	17°31'35.06"N 78°18'6.91"E	During the inspection no water was observed in the PochammaKunta. But mud was observed in the middle of the water body.	Lake is in dry condition.


Chief Secretary
Govt. of Telanagana
Hyderabad-500 063.

	Sangareddy District.		NRI residential colony is located in upstream of the PochammaKunta. Drain line in upstream of the water body was observed. Municipal solid waste /garbage was observed in the PochammaKunta.	
3	UbaKunta, beside 2 bed room house flats, Patelguda, Ameenpur (V&M), Sangareddy District.	17°32'12.99"N 78°17'33.66"E	Residential colony of Indiramma Houses is located in upstream of the UbaKunta. Waste water from the colony is joining with the Ubakunta.	Total Coliform : 430 Fecal Coliform : Nil
4	ShettiKunta, beside UbaKunta, Patelguda, Ameenpur (V&M), Sangareddy District.	17°32'2.08"N 78°17'31.87"E	Dense residential area is there in up steam of the ShettiKunta. Waste water from the residential colonies is joining with the ShettiKunta.	Total Coliform : 350 Fecal Coliform : Nil
5	Patel Cheruvu, Patelguda, Ameenpur (V&M), Sangareddy District.	17°32'30.86"N 78°17'24.05"E	Patel guda and other residential colonies are located in upstream of Patel Cheruvu. Cement hume pipe was laid from the village to up stream of Patel cheruvu and discharging domestic effluents through hume pipe in to the Patel Cheruvu. Municipal solid waste / Garbage was observed near upstream of the water body.	Total Coliform : 1080 Fecal Coliform : Nil
6	GandiKunta, at back side of Goshala, Ameenpur (V&M), Sangareddy District.	17°31'21.90"N 78°18'18.38"E	Drain line from Goshala of Bramarambamallaikarjuna Temple was observed.	Total Coliform : 24 Fecal Coliform : Nil
7	UpparivaniKunta, Near NSL colony, Ameenpur (V&M), Sangareddy District.	17°30'56.16"N 78°18'24.30"E	Dense residential area is there in up steam of the UpparavaniKunta. Waste water from the residential colonies is joining with the UpparavaniKunta.	Total Coliform : 1600 Fecal Coliform : Nil


Chief Secretary
 Govt. of Telanagana
 Hyderabad-500 063.

8	KonetiKunta, Near New Sai Bhagavan Colony, Ameenpur (V&M), Sangareddy Distr ict.	17°31'1.51"N 78°18'18.30"E	During the inspection no water was observed in the KonetiKunta. But mud was observed in the middle of the water body. Part of the residential colony of New Sai Bhagavan colony is located in upstream. Municipal solid waste /garbage was observed in the KonetiKunta. The residents informed that recently they have provided underground drainage system for the houses.	Lake is in dry condition.
9	Shambuni / DevuniKunta, Near Monday Market, Beeramguda, Ameenpur (V&M), Sangareddy District.	78°17'56.29"E 78°17'56.29"E	Dense residential area is there in up steam of the Shambuni / DevuniKunta. Waste water from the residential colonies is joining with the Shambuni / DevuniKunta.	Total Coliform : 540 Fecal Coliform : Nil
10	SambiCheruvu / SandudunteKunt a, Back side of Rupasri county, Ameenpur (V&M), Sangareddy District.	17°31'56.11"N 78°18'42.12"E	Dense residential area is there in up steam of the Sambicheruvu / SandudunteKunta. Waste water from the residential colonies is joining with the Sambicheruvu / SandudunteKunta.	Total Coliform : 860 Fecal Coliform : Nil
11	KuntaShikam, Opposite to Rupasri County, Shankar Green Homes, Ameenpur (V&M), Sangareddy District.	17°31'40.30"N 78°18'41.19"E	Hilly area is there in upstream of the KuntaShikam. Low level of water was observed.	Total Coliform : 34 Fecal Coliform : Nil
12	KothaCheruvu, Ameenpur (V&M), Sangareddy District.	17°30'59.04"N 78°19'47.53"E	It is located in downstream of AmeenpurPeddaCheruvu. Local person informed that domestic effluents from RTC Colony is joining with KothaCheruvu.	Total Coliform : 920 Fecal Coliform : Nil
13	KummariKunta, Ameenpur (V&M), Sangareddy District.	17°30'48.11"N 78°19'41.32"E	Hill area is covered in upstream of the KummariKunta.	Total Coliform : 38 Fecal Coliform : Nil


Chief Secretary
 Govt. of Telanagana
 Hyderabad-500 063.

14	AmeenpurPedda Cheruvu, Ameenpur (V&M), Sangareddy District.	17°31'22.28"N 78°19'31.71"E	14 Nos. of industries and dense residential area are there on the upstream of the lake. The status of the industries is herewith enclosed.	Total Coliform : 920 Fecal Coliform : Nil
15	Bandamkommu, Ameenpur (V&M), Sangareddy District.	17°30'48.68"N 78°19'7.79"E	Dense residential area is there in up stream of the BandamkommuKunta. Waste water from the residential colonies is joining with the BandamkommuKunta.	Total Coliform : 860 Fecal Coliform : Nil
16	BandhamKunta, Bachupally, Medchal-Malkajgiri District.	17°52'94"N 78°36'44"E	No water observed in the lake.	Lake is in dry condition.
17	KarnalKunta, Bachupally, Medchal-Malkajgiri District.	17°32'01"N 78°21'13"E	No water observed in the lake.	Lake is in dry condition.
18	MullaBandham Kunta, Bachupally, Medchal-Malkajgiri District.	17°54'19"N 78°38'08"E	No water observed in the lake.	Lake is in dry condition.
19	PeddaKunta& Bain Cheruvu, Bachupally, Medchal-Malkajgiri District.	17°52'11"N 78°35'02"E	Only rain water is the source and no domestic effluents are joining into the lake.	Analysis report is yet to be received.

Chief Secretary
Govt. of Telanagana
Hyderabad-500 063.